GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 432 TO BE ANSWERED ON 26TH APRIL, 2016

EXPENDITURE ON PROCUREMENT

432. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total money spent on procurement of foodgrains through the Food Corporation of India (FCI) during the last three years, State-wise;
- (b) whether the Government is planning to reduce the role of the FCI in procuring foodgrains and make it more State centered, if so, the details thereof;
- (c) whether the Government has accepted the report and recommendations made by the Shanta Kumar Committee for restructuring of the FCI; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): Total amount spent on procurement of food grains through the Food Corporation of India (FCI) during last three years, State-wise is at Annexure-I.
- (b): Yes, Madam. The Government of India has requested all the major rice and wheat procuring states to adopt Decentralized Procurement operations w.e.f. Kharif Marketing Season (KMS) 2016-17 and Rabi Marketing Season (RMS) 2017-18 onwards.
- (c): Yes, Madam. Several recommendations of the High Level Committee (HLC) have been accepted, with minor modifications where deemed appropriate.
- (d): The latest position on Action Plan for implementation of acceptable recommendations of the HLC concerning FCI is enclosed as Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 432 DUE FOR ANSWER ON 26.04.2016 IN THE LOK SABHA

Detail of amount spent on procurement of foodgrains (Wheat, Rice & Paddy) consisting of MSP & incidental charges based on the audited accounts for the year 2012-13 to 2014-15

Value in Crore Rs.)

			•	raiue ili Ciore Ks.)
S.No.	Name of Region	2012-13	2013-14	2014-15
1	BIHAR	2196.77	1890.78	0.00
2	JHARKHAND	415.90	239.32	4.09
3	ORISSA REGION	1650.61	2905.94	3323.55
4	WEST BENGAL	1190.05	181.38	28.97
5	ASSAM	37.84	23.12	14.28
6	DELHI	42.62	0.11	0.18
7	HARYANA	16318.44	22901.88	20047.51
8	Н. Р.	2.73	0.33	0.20
9	J & K	26.15	0.00	0.00
10	PUNJAB	35567.52	46769.29	47725.49
11	RAJASTHAN	2676.61	1738.75	3090.59
12	U.P.	11909.35	4050.87	4804.13
13	UTTARAKHAND	652.31	584.09	455.12
14	A.P.	12443.90	10452.11	12964.36
15	TAMIL NADU	4.66	0.00	0.00
16	GUJARAT	59.40	0.21	0.60
17	MAHARASHTRA	360.97	395.81	365.70
18	M.P.	8654.28	5979.63	7380.34
19	CHHATTISGARH	2962.28	5027.14	6073.45
	Total	97172.39	103140.76	106278.56

Note

In the Accounts procurement includes value of unconnected purchase. The above procurement value excludes unconnected purchase.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 432 DUE FOR ANSWER ON 26.04.2016 IN THE LOK SABHA

Recommendations of High Level Committee, decisions taken by Government of India and Action Taken by FCI thereon

(As on 21.04.2016)

Sl.	Recommendations	Decisions taken by the Govt.	Action Taken by FCI
No.			
1.	HLC recommends	All States excluding Punjab and	FCI participated in paddy procurement in Punjab and Haryana during KMS 2015-16 and
	that FCI hand over	Haryana are DCP States where FCI	wheat procurement in RMS 2016-17 on the request of respective State Governments.
	all procurement	is not involved in procurement.	
	operations of		
	wheat, paddy and	In Punjab and Haryana, FCI will	
	rice to states that	stop procurement only on getting	
	have gained	request from concerned State	
	sufficient	Governments.	
	experience in this		
	regard and have	The State Government of Haryana	
	created reasonable	has already given consent for not to	
	infrastructure for	involve FCI in procurement of	
	procurement.	wheat for RMS 2015-16,	
	These States are	consequently, FCI is not taking part	
	Andhra Pradesh,	in procurement of wheat this year	
	Chhattisgarh,	there.	
	Haryana, Madhya		
	Pradesh, Odisha	Similarly, FCI will not take part in	

	is expected, and where FCI needs to be pro-active, mobilizing state and other agencies to provide benefits of MSP and procurement to larger number of farmers, especially small and marginal ones.	 (3) Where FCI and State Government Agencies will not be able to open procurement centers, procurement would be done through of private agencies. (4) Training would be imparted to State Governments on quality and storage for doing arrangements like States of Madhya Pradesh, Chhattisgarh etc. from time to time. (5) For creating infrastructure in these States, development of Agricultural Mandies, arrangements of storage, arrangements of machines, equipments etc. could be done under the purview of Ministry of Agriculture. 	Jharkhand West Bengal Assam	427 40702 69	168816 2169764 21596
3	Centre should enter	agreements for Non- DCP States in consultation with State	The agreements for Non DC finalization.	P States in consultation with	n State Governments is under

	т			
	costing norms and			
	basic rules for			
	procurement.			
4	-	FCI would strengthen its qua	•	Board agenda note on Roadmap for modernization of lab in FCI was submitted before
	procurement have	control infrastructure	and	Board of Directors in its 75 th meeting held on 25.2.2016 at FCI, Hqrs, for consideration.
	to be adhered to,	modernize its laboratories.		The Board agreed to the proposal for up gradation of IFS Lab, Gurgaon and outsourcing
	and anything below			of testing of chemical parameters to fulfill FSSAI requirements till the up-gradation of
	the specified			IFS lab is completed. The board further directed that FCI may upgrade all the Zonal Labs
	quality will not be			to equip those with testing of chemical parameters. Accordingly all Zones have been
	acceptable under			directed to take necessary action for empanelment of NABL accredited labs notified by
	central pool.			FSSAI for a period of 1 year by inviting expression of interest (EOI)/e-tendering process.
	Quality checks can			
	be done either by			FCI, QC Division Hqrs has initiated the process for modernization of IFS, Gurgaon and
	FCI and/ or any			working on modalities for appointment of consultant on turnkey basis for upgradation of
	third party			lab, purchase of equipments and NABL accreditation. Reputed Govt. Institutes i.e.
	accredited agency			CFTRI Mysuru, NIPHM Hyderabad, NIFTEM Sonepat, IICPT
	in a transparent			
	manner with the			
	help of mechanized			
	processes of			
	quality checking.			

FCI would make arrangements for quality checks by External agencies, as per need.

Thanjavur and IARI Pusa New Delhi which have expertise in consultancy services for setting of food labs have been requested for providing their inputs for finalization of terms & conditions in respect of appointment of Consultant for setting up of IFS lab at Gurgaon. Further, assessment of requisite manpower required for IFS Lab as per NABL guidelines is under process.

FCI would contact premier institutions of the country for mechanized quality checking.

The BOD has approved the Model Tender Form (MTF) for engagement of service provider for quality assurance and checking during receipt, preservation/ maintenance, dispatches and issues of foodgrains as per GOI specifications in identified FCI godowns, to be effective from KMS 2015-16 onwards.

The tenders have been floated by Chhattisgarh, Maharashtra, Gujarat, Andhra Pradesh and Tamil Nadu but the participation was low & subsequently all tenders were scrapped.

As directed, a committee of GM (QC) Hqrs along with GM (A.P.) & GM (Mah.) reviewed the clauses of MTF on 09.02.2016 affecting implementation on Engagement of Service Provider. The suggestions submitted have also been discussed by ED (QC) on 18.02.2016 & 09.03.2016 with GM (Law), GM (Cost), GM (IRL) & GM (IT). As per the advice of Legal Division, necessary amendments in the scope of work & liabilities clauses' have been made and for finalization a meeting was held on 19.04.16 in FCI Hqrs. The amendments are still in process and will be decided in the next meeting.

QC division organized customization operation of Rice Analyzers for OSAW India Pvt. Ltd Ambala, C-DAC Kolkata & Tara international w.e.f. 8.12.15 to 18.12.15 where all the above parties along with Technical officers/ officials of concerned FCI offices i.e. Punjab, Haryana, U.P., A.P., Chhattisgarh and Orissa brought rice samples and analyzed the same. C-DAC analyzed 50 rice samples from Annadarpan and Indosaw Pvt. Ltd. has analyzed 287 samples from their rice analyzer. Tara international has not attended the customization operation. The examination of analysis results reveled variation with FCI manual analysis.

The analysis results of rice analyzer and their variation with FCI manual analysis have been forwarded to respective parties. Further, a detailed discussion was held with the representative of INDOSAW on 10th and 11th Feb -2016 regarding the variation between computerized and manual analysis. The representatives have requested for samples of each refraction of rice for further customization at their end. The representatives were provided with samples for taking necessary action for customization.

Second (2nd) round of customization of Rice Analyzer (Annadarpan) developed by C-DAC was done at FCI, Hqrs on 6th, 11th, 12th and 13th April, 2016, wherein 12 samples of rice were physically analyzed

and subjected for repeated analysis with coded samples in Rice Analyzer from which 120 analysis results were drawn for assessing its accuracy. The analysis results of 120 replicated samples are under process of examination to arrive at comparative results on variations. Moreover, customization of rice analyzer developed by OSAW India Pvt. Ltd. Ambala has been done with 5 samples at RO Lab, Panchkula Haryana and 7 samples at RO Lab, Chandigarh on 07.4.2016 and 08.04.2016 respectively. Variations have been reported, the details of same are awaited. GoI needs to revisit Department Details regarding the states in which FCI is procuring Pulses and their quantity are as has agreed for procurement of pulses and oilseeds its MSP policy. under: Currently, **MSPs** through FCI on the pattern of Figures in Quintals are announced for NAFED under the Price Support States KMS 2015-16 RMS 2016-17* commodities. Scheme of the Department of TUR **URAD CHANA MASUR** Agriculture & Cooperation. This but effectively Andhra Pradesh 3147.50 will not create burden on food support Bihar price subsidy and FCI will create Gujarat 5095.10 operates primarily separate fund for this procurement Karnataka 6324.48 158.50 in wheat and rice Maharashtra 72260.22 47.28 45.98 with the assistance of Department and that too in Madhya selected of Agriculture & Cooperation. states. Pradesh 42629.58 1973.15 This creates highly Rajasthan 278.50 skewed incentive structures in favour of wheat and rice.

			Uttar Pradesh				
			Telangana	73278.79			
			West Bengal				
			Total	202735.67	47.28	204.48	2251.65
				•			•
			*Procurement is	under progress	and figure ar	e as on 16.04.	2016
6	HLC recommends	FCI would outsource of	Tenders were in			-	ım, Nagaland,
	that FCI should	management of newly constructed	Meghalaya & Tr	ipura), Arunach	al Pradesh an	d Manipur.	
	outsource its	godowns under Plan Schemes.					
	stocking operations		Assam : Tenders		•	ened on 05.11	.15 and 24.12
	to various agencies		(Changsari, Lalb	azar & Jogigho	pa).		
	such as Central						
	Warehousing		Dimapur : Tend			pened on 05.1	1.15 and 29.12
	Corporation, State		(Mon, Mokokchi	ung & Tuensang	g).		
	Warehousing						
	Corporation,		NEF: Tender		•		•
	Private Sector		Chandrapur, Kur	narghat, Jowai,	Bairabi, Aizv	wal, Lunglei &	t Lanwngtlai).
	under Private						
	Entrepreneur		Arunachal Prac			-	
l	Guarantee (PEG)		Bomdila, Ziro, Seppa, Tawang, Anii		Anini, Khupa	, Yingkiong &	k Tezu)
l	scheme, and even						
	state governments		Manipur: Tende		-		
	that are building		(Senapati, Ukhru		However, eith	er no bids ha	ve been receiv
	silos through		not technically q	ualified.			
	private sector on						
	state lands (as in						

Madhya Pradesh).

It should be done on competitive bidding basis, inviting various stakeholders and creating competition to bring down costs of storage.

The concerned Regions have reported that main reasons for less participation seem to be security deposit and experience requirement. These issues have been deliberated and it has been decided to keep sufficient bank guarantee to safeguard FCI against possible theft. The work cannot be entrusted to inexperienced bidders.

The above position was communicated to the Ministry vide letter dated 22.01.2016 and further direction/advice of the Ministry was sought. For operating the newly constructed godowns, requirement of manpower is also being worked out.

In the meeting taken by Secretary (Food) on 01.02.2016, it was suggested that CWC may examine possibility of taking up storage operations of FCI as outsourced services. In this regard, CWC vide letter dated 02.02.16 has sought detailed list of places where new capacities are coming up and the rates which shall be payable to CWC for operations of such capacities to conduct cost benefit analysis. The list of FCI godowns has been provided to MD, CWC vide letter dated 14.03.2016 where CWC may carry out the operations. CWC has been requested to inform / propose the rates for same with full justification to get the approval from Ministry. Reminder in this regard has been issued on 31.03.2016.

Ministry vide letter dated 24.02.2016 has directed for re-tendering.

		Godowns of CWC/ SWC will be hired as per existing arrangement and where such godowns are not available; private godowns will be hired on the basis of competitive bidding.	,	dated 03.03.16 owns.	to retender and	on) of NE Zone have been explore the possibilities of
			Region	Tender	Tender	Status of Bids
				Floated on	Opening Date	
			Assam	10.03.2016	04.04.2016	No Bid Received.
			Nagaland	15.03.2016	05.04.2016	No Bid Received.
			NEF (Mizoram ,	18.03.2016	18.04.2016	No Bid Received.
			Meghalaya, Tripura)			
			Arunachal Pradesh	19.03.2016	11.04.2016	Status being sought.
			Manipur	12.03.2016	02.04.2016	No Bid Received.
7	India needs more bulk handling	FCI will undertake construction of approx. 43.5 lakh tonnes capacity of silos in next five years.	through tendering proce 02.06.2015. 1. FCI has finalized the	e tender process	e is shortfall have for setting up of Si	been issued vide letter dated los for capacity 2.5 LMT at 6 has been issued to the
		FCI depots having railway sidings, will be upgraded to Silos first.				

facilities than it currently has. Many of FCI's old conventional storages that have existed for long number of years can be converted to silos with the help of private sector and other stocking agencies. Better mechanization is needed in all silos well as as conventional storages.

While there is need to work out specific quantity and what places it needs to be through a more detailed study, HLC's overall assessment

Where FCI or State Agencies do not have their own land, Silos would be built on Private land.

FCI has already engaged a Consultant for this work.

selected bidder. It is pertinent to note that Premium has been quoted for 5 locations as against Viability gap for only one location. The details of the 6 locations are as below:-

S.No.	Location	Capacity (MTs)	Selected Bidder	Premium Offered in the First Year of the Concession Period (In Rs.)
1	NARELA, DELHI	50,000	Sri Karthikeya Spinning & Weaving Mills Pvt Ltd	82,23,000.00
2	CHANGSARI, ASSAM	50,000	Sri Karthikeya Spinning & Weaving Mills Pvt Ltd	68,22,000.00
3	SAHNEWAL, PUNJAB	50,000	Sri Karthikeya Spinning & Weaving Mills Pvt Ltd	66,66,000.00
4	KATIHAR, BIHAR	50,000	Adani Agri Logitics Limited	20,20,000.00
5	WHITEFIELD, KARNATAKA	25,000	Sudheeksha Warehouse & Construction Company	6,31,314.00
6	KOTKAPURA, PUNJAB	25,000	Adani Agri Logitics Limited	5,69,00,000.00

2. It is also informed that FCI has given work of conducting project feasibility study for construction of Silos at 17 locations to project consultant M/s SREI Infrastructure Finance Ltd. All these locations have railway sidings and the existing godowns are 40 plus years old and it is proposed to demolish part of the existing capacity to create space for construction of silos.

is that given the overall production in the country, and drought prone nature of many regions, a silo capacity of about 10 MMT (together for wheat and rice) should be created in the next 3-5 years.

SL NO.	LOCATION	STATE	SILO
			CAPACITY
1	Nagpur	Maharashtra	50,000 MT
2	Mayapuri	Delhi	50,000 MT
3	JJP	West Bengal	1,00,000 MT
4	OJM	West Bengal	1,00,000 MT
5	Udaipur	Rajasthan	50,000 MT
6	Gandhinagar	Rajasthan	50,000 MT
7	Gorakhpur	Uttar Pradesh	50,000 MT
8	Talkatora	Uttar Pradesh	50,000 MT
9	Agra Cantt	Uttar Pradesh	50,000 MT
10	Hapur	Uttar Pradesh	50,000 MT
11	Varanasi	Uttar Pradesh	50,000 MT
12	Harduaganj	Uttar Pradesh	50,000 MT
13	Chanderi	Uttar Pradesh	50,000 MT
14	Digaghat	Bihar	50,000 MT
15	Phulwarisharif	Bihar	50,000 MT
16	Mokama	Bihar	50,000 MT
17	Gaya	Bihar	50,000 MT

The study shall include evaluation to consider demolition of existing godowns which have been constructed more than 40 years ago.

3. Further, for Kilaraipur in Punjab, tenders have been floated by Punjab Govt. agency

			& LOA is expected to be issued soon. The silo at Kilaraipur is being constructed on behalf of FCI & guarantee is also provided by FCI. State Government of Madhya Pradesh is constructing silos on PPP mode with VGF funding (Niti aayog model) on land belonging to State Government. Work has already been completed for 4.5 LMT capacity at 9 locations. These silos have been built without railway siding. In Punjab, State Agencies - PUNGRAIN and PSWC have floated tenders for construction of silos for capacity of 11.75 lakh MTs which are primarily mandi silos to be built on land belonging to State Agencies under PPP mode with VGF funding.
			However, VGF has been proposed to be given by Punjab Government. These Silos are without railway sidings. Contract have been signed for 3.5 LMT.
			4. Preliminary feasibility study at other FCI's own godowns having railway siding have been done and it has been found feasible to construct Silos at 2 locations for 1.0 LMT. Details are as follows:
			Dhamora (U.P.) – 50,000 MT, and
			Borivilli (Maharashtra) – 50,000 MT.
			5. In addition, tenders to construct Silos under Non-VGF Route through Design, Build, Finance, Own & Operate (DBFOO) basis will be floated shortly.
8	Covered and plinth	FCI will de-hire its currently	All the CAP capacities hired during RMS 2015-16 have been dehired.

	(CAP) storage	hired CAP capacity of 1.94 lakh	As per the recommendations of HLC, the hired CAP capacity of 1.94 LMT was de-hired.
	should be gradually	MT within 1 month.	
	phased out with no		CAP capacity of 169 MT has been hired on AUB basis in the UT of Chandigarh for
	grain stocks		storing the paddy procured locally.
	remaining in CAP	There are 8.90 LMT FCI owned	
	for more than 3	CAP capacity. CAP Complexes	Preliminary feasibility study at other FCI's own godowns having railway siding have
	months. Silo bag	having 5000 MT or above capacity	been done and it has been found feasible to construct Silos at 2 locations for 1.0 LMT.
	technology and	will be taken up for conversion into	Details are as follows:
	conventional	silos.	
	storages where		Dhamora (U.P.) – 50,000 MT, and
	ever possible	In addition, grains kept in CAP will	Borivilli (Maharashtra) – 50,000 MT.
	should replace	be evacuated within 6-8 months.	
	CAP.		Instructions have been issued to all the field offices by FCI Hqrs. vide letter dated
			24.04.2015 to liquidate stocks in CAP capacities in consuming Regions. It has also been
			decided that stocks stored in CAP in procuring Regions should also be liquidated within
			6-8 months.
9	Each State,	The construction work of godowns	Existing storage capacity in NE is 5.30 LMT. Construction works for 16,910 MT are in
	especially the	is going on in the States of North-	progress under Plan Scheme and 25,000 MT under PEG scheme. The monthly allocation
	deficit ones in	East Region under Plan Schemes.	of food grains for NE is 2.88 LMT. Thus, 2 months' storage requirement will be fulfilled.
	difficult terrain	By the end of September, storage	
	(like hilly areas of	capacity of two months	
	North-East, Jammu	consumption requirement of grains,	
	and Kashmir etc),	will be available in the States of	
		North-East region. On construction	
		of additional 5 LMT storage	
		capacity, it would be feasible to	

	must have storage of grains for at least three months of their consumption requirement.	store foodgrains for 3 months consumption requirement in NER. Efforts will be made to increase storage capacity in J&K to store foodgrains for 3 months requirement against existing two-	Hired	covered storage capacity with FCI in J&K is 2.39 LMT (Owned 1.03 LMT and – 1.36 LMT) which is sufficient to store 3 months' requirement. Monthly allocation to the store 3 months is 0.76 LMT.
		month capability.		,
10		FCI has already requested the	1.	In the matter of De-notification of FCI Depots/Railheads the CACLB in its 88 th
		Ministry of Labour & Employment		Meeting held on 30-31 March 2016 has rejected the request of FCI for granting
	(loaders) to get the job of loading/	to de-notify the depots. Only contractual labour will be engaged		Exemption & de-notifying FCI Depots/Railheads citing following reasons:
	unloading done	in the depots after their de-	(a)	The ground of emergency submitted by FCI is not establishment-wise/ depot-wise
	smoothly and in	notification.	` '	and not specific;
	time. Currently			
	there are roughly		(b)	The non-production of future rationalization action plan of the establishment; and
	departmental		(c)	FCI seeking blanket exemption for entire establishment without conditions and
	workers, about		(0)	without fixed period which cannot be granted as per Section 31 of CL(R&A) Act, 1970.

26,000 workers that operate under Payment Direct System (DPS), some under no work no pay, and about one lakh contract workers. departmental (loader) worker costs FCI about Rs 79,500/ per month (Apri-Nov 2014 data) vis-a-vis DPS worker at Rs 26,000/per month

If, Ministry of Labour & Employment agrees, contractual labour would be engaged in all its depots and the cadres of Departmental Labour will be declared as dying cadres.

The restructuring of labour force of FCI would be done by taking the labour unions in confidence.

Capping of incentive being given to the regular workers of FCI is not advisable as it would lead to delay in unloading at the railheads. Hence engagement of contract labour in place of highly paid Departmental labour in such depots is not possible at this stage.

2. Regarding engagement of proxy labour & restructuring of labour engaged in FCI Depots, it is informed that the instructions had been issued for medical/Fitness test of Departmental labour vide letter dated 19.02.2016 & transfer of Departmental labours from one Depot to another to bring down the cost of handling vide letter dated 07.12.2015.

Both these steps have been opposed by Unions. While FCI Workers Union has served a strike notice for shifting of departmental labour, FCI Shramik Union has sent a strike notice for medical/fitness test. Besides FCI Workers Union and FCI Handling workers Union have protested against transfers & FCI Shramik Union has protested against Medical Fitness test.

Suitable reply has been given to the Unions. However, on the issue of Medical/Fitness test of Departmental Labours, matter is being heard by RLC Delhi as an ID dispute.

The issue of change in scheme of Incentive structure with respect to revision in datum of 135 Bags per labour per day from the existing datum of 105 Bags per labour per day is pending before CGIT Delhi in ID case no. 195/2001 & 239/2011. The case is to be heard on 25.04.2016.

and contract labour about Rs costs 10,000/ per month. Some of the departmental labour (more than 300) have received wages (including arrears) even more than Rs 4 lakhs/per month in August 2014. This happens because of the incentive system in notified depots, and widely used proxy labour. This is a major aberration and fixed, must be by deeither notifying these depots, or handing them over to states or private sector on service contracts, and by fixing a maximum limit on

Regular strict vigil would be kept to provide better facilities to contractual labour prescribed under various labour laws.

3. Regarding negotiations to be held with Unions, as per the advice of Secretary (Food) to arrive at an amicable settlement for labour restructuring, it is informed that meetings were held with the Unions by an ED level Committee as well as CMD in the past. No consensus was arrived at in such Meetings.

However to continue the dialogue with the Unions, the ED level Committee is scheduled to hold discussions with major Unions on 26th& 27th April 2016.

HTC MTF in vogue already has sufficient provisions to ensure better facilities and adequate welfare provisions like EPF, Minimum Wages, ESI, Workmen Compensation etc. and facilities like canteen/restrooms, urinal, and drinking water facilities under CL (R&A) Act, 1970 by the Contractor. However, this office also from time to time keeps on issuing directions to Regions for compliance of various welfare provisions and facilities as vogue in CL(R&A), Act, 1970. Furthermore, directions vide letter dt 19.02.2015 addressed to all Regions have been issued by this office directing therein to appoint Nodal Officer at District Office Level to ensure compliance and implementation of various welfare provisions and facilities to Contract labour. Moreover, quarterly report for compliance of various welfare facilities has also been sought from Regions. Information regarding appointment of Nodal Officer has been received from all Regions.

the incentives per person that will not allow him to work for more than say 1.25 times the work agreed with him. These depots should be put on priority for mechanization so that reliance on departmental labour reduces. If need be, FCI should be allowed to hire people under DPS/ NWNP system. HLC recommends that the condition of contract labour, which works the hardest and are the

	largest in number,			
	should be			
	improved by giving			
	them better			
	facilities.			
11	HLC recommends	FCI has invited tenders for Depot	1.	User credentials for all the Pilot & Pre-Pilot Depots have been created by the SI and
	total end to end	Online Project. It will be done in		have been forwarded to the concerned District offices along with the link for
	computerization of	phases. Depot Online Project will		accessing the application for logging in. User Credentials for the HO/ZO/RO and DO
	the entire food	be done in 10 depots in current year		are being created by System Integrator (SI, M/s Ricoh).
	management	and all other depots of FCI in the		
	system, starting	next year. Depot on line project	2.	Trainings for the implementation of the application at depots other than Pre-Pilot &
	from procurement	would be implemented in hired		Pilot Depot have been conducted by SI, at 151 FCI District Offices, 23 FCI Regional
	from farmers, to	Depot in third phase.		Offices and 4 FCI Zonal Offices have been completed. Week 11 training is underway
	stocking,			at 8 District Offices & at Zonal Office (North). Week 12 Training will start from
	movement and			18.04.2016 at 5 District Offices & 2 Regional Offices.
	finally distribution			
	through TPDS. It		3.	Hardware at the 359 FCI Owned depots & 71 District Offices other than 30 Pre-Pilot
	can be done on real			& Pilot Depots has been delivered by the SI.
	time basis, and			
	some states have		4.	E-mail gateway has been provided by NIC and SI has integrated the same with the
	done a			application.
	commendable job			
	on computerizing		5.	Provisioning of SMS Gateway for the application is underway.
	the procurement			
	operations. But its		6.	DR Site for the application is being provisioned by NIC.
	dovetailing with			

movement and	7. Issues, related to the application, are being addressed, as and when reported, by the
distribution in	SI.
TPDS has been a	
weak link, and that	8. Depot Online System has been inaugurated and launched on 17 th March 2016, by
is where much of	Hon' ble Minister for Consumer Affairs, Food and Public Distribution, Sh. Ram Vilas
the diversions take	Paswan at FSD Mayapuri.
place.	
	9. In Phase I, Depot Online System has been launched at 31 FCI Depots.
	10. In Phase II, the application will be implemented at rest of the FCI (524) Depots across
	the country which is expected to be completed by July 2016.

The new face of This innovations in primary focus to create competition in every segment of foograin supply chain, from procurement to stocking to and movement finally distribution in TPDS, so that overall costs of the system are substantially reduced, leakages plugged, and it serves larger number of farmers and consumers.

is partially accepted. FCI will be akin to Abolition of Zonal Offices of FCI is an agency for not found to be feasible, as these are the backbone of the Food Management organization and are involved in System with a managing various functions of Personnel and Labor (IR), Commercials, Procurement, Quality Control, Storage and Vigilance Wings of FCI. It is stipulated that FCI will in future:

- (1) Play a proactive role for increasing procurement in Eastern India.
- (2) Focus on logistics management and introduce modern technologies and practices in procurement, storage and movement of foodgrains.

In this endeavour it will make itself much leaner and nimble (with scaled down/ abolished Zonal offices), focus on eastern for states procurement, upgrade the entire grain supply chain towards bulk handling and end end to computerization by bringing in investments, and technical and managerial expertise from the private sector. It will be more business oriented with a pro-active liquidation policy to liquidate stocks in OMSS/ export

- (3) Introduce end to end computerization in foodgrains supply chain management.
- (4) Increase awareness and share knowledge and best practices among the stake holders.

FCI has started focusing on procurement in eastern States. Detailed status is given in point No 2 above.

Efforts are being made to modernize labs.

Status of silos is given in point No 7.

M/s RICOH India Ltd has been appointed as the System Integrator for the Implementation of Depot Online System through an open tender process. Detailed status is entailed at point No 11.

markets, whenever	
actual buffer stocks	A Committee of 3 EDs of FCI has been constituted to prepare a road map for building the
exceed the norms.	new face of FCI.
In order to realize	
the vision, a part of	
FCI can be carved	
into an Agency for	
Innovations in	
Foodgrain	
Management	
Systems with its	
sole objective of	
modernization	
towards bulk	
handling and	
cutting costs.	